

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO</b>	<b>IA (IBC)/105/2022 in Company Petition IB/272/2021</b>
<b>NAME OF THE COMPANY</b>	<b>NCC Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Gupta Building Material</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>NCC Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/105/2022**

**Present:** Ld. Counsel Ms. Lekha Reddy for the Applicant.

Ld. Counsel Mr. Pranav Gupta for the Respondent.

At the request of Ld. Counsels for the both parties, **matter is adjourned to 27.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**